

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

.....

ORDER

No: 669

Dated: 28.11.2013

In partial modification of Order No. 79 dated 08.05.2013, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Mohammad Yaqoob Mir as member of the "Mediation and Conciliation Committee" and "Computer and e-Court (e-Governance) Committee".

These Hon'ble Committees henceforth shall be comprised of Hon'ble Mr. Justice Mohammad Yaqoob Mir, Hon'ble Mr. Justice Muzaffar Hussain Attar and Hon'ble Mr. Justice Tashi Rabstan.



(Suresh Kumar Sharma)
Registrar General

No:- 14726-36/GS

Dated:- 28.11.2013

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Registrar Rules, High Court of J&K, Jammu,
7. Coordinator, e-Court Committee, High Court of J&K, Jammu,
.....for information.
8. Incharge NIC, for uploading the same on website.
9. Office file.


Registrar General